

**ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

OA/021/246/2020

HYDERABAD, this the 02nd day of November, 2020



**Hon'ble Mr. Ashish Kalia, Judl. Member
Hon'ble Mr. B.V. Sudhakar, Admn. Member**

Smt. D. Viraja, W/o. Sri Ramesh,
Aged about 52 years,
Occ: Upper Division Clerk, Gr. C,
Central Public Works Department,
O/o. The Additional Director General,
Region Hyderabad, Central Public Works Department,
2nd floor, Nirman Bhawan, Sultan Bazar,
Hyderabad – 500 095, R/o. Hyderabad.

...Applicant

(By Advocate : Sri. Siva)

Vs.

1. Union of India rep. by
The Secretary to Government,
Ministry of Housing and Urban Affairs,
Central Public Works Department,
New Delhi.
2. The Central Public Works Department rep. by
The Director General,
A-Wing, Room No.101,
Nirman Bhawan, New Delhi – 110 011.
3. The Special Director General (PR),
Central Public Works Department,
Rajaji Bhawan, “G” Wing,
1st floor, Besant Nagar, Chennai – 90.
4. The Additional Director General,
Region Hyderabad,
Central Public Works Department,
2nd floor, Nirman Bhawan, Sultan Bazar,
Hyderabad – 500 095.

....Respondents

(By Advocate : Sri. M. Venkata Swamy, Addl. CGSC)

ORAL ORDER

(As per Hon'ble Mr. B.V. Sudhakar, Admn. Member)

Through Video Conferencing:



The learned counsel for the applicant has filed a letter dated 26.10.2020 stating that the applicant would like to withdraw the case. Hence, the OA is dismissed as withdrawn. No order as to costs.

**(B.V. SUDHAKAR)
ADMIN MEMBER**

**(ASHISH KALIA)
JUDICIAL MEMBER**

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